

(c) and (d) Punjab Police take action on receipt of specific complaints against licensed agencies and have registered 2 cases against licensed agencies during the last two years.

In Punjab, Anti Human Trafficking Units have been established in all the districts to curb human trafficking and officers of the ranks of Superintendents of Police/ Deputy Superintendents of Police have been nominated as nodal officers for these AHTUs. Standard Operating Procedure (SOP) and Advisories have been issued to all districts to curb trafficking of children and Police Officers have also been directed to pay attention to the complaints of trafficking in the State.

**Statement**

*Number of persons missing during 2015 in Punjab*

| State  | Male | Female | Total |
|--------|------|--------|-------|
| Punjab | 1515 | 1222   | 2737  |

*Cases and age group-wise and sex-wise persons reported trafficked during 2015\* in Punjab*

| Total cases of Human Trafficking | Male (M)       |                |       | Female (F)     |                |       | Transgender (T) |                |       | Total (M+F+T)  |                |       |
|----------------------------------|----------------|----------------|-------|----------------|----------------|-------|-----------------|----------------|-------|----------------|----------------|-------|
|                                  | Below 18 years | Above 18 years | Total | Below 18 years | Above 18 years | Total | Below 18 years  | Above 18 years | Total | Below 18 years | Above 18 years | Total |
|                                  |                |                |       |                |                |       |                 |                |       |                |                |       |
| 8                                | 104            | 0              | 104   | 2              | 2              | 4     | 0               | 0              | 0     | 106            | 2              | 108   |

\*Except September, 2015

**Integrated check posts at Hili and Changrabandha in West Bengal**

1963. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has decided to set up Integrated Check Posts (ICPs) at Hili and Changrabandha on Indo-Bangladesh border in West Bengal;

(b) if so, the present status thereof; and

(c) the time by which these ICPs are likely to be operational?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (c) Hili and Changrabandha are among the 13 locations identified for setting up of Integrated Check Posts (ICPs) in the next phase. The land acquisition for both these ICPs is under process. The completion of these ICPs would depend upon the transfer of land by the State Government to the Land Ports Authority of India (LPAI).